

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat  Adv. D.S. Manerkar
<b><u>CHARGE</u></b>				
2	SPL CASE MCOC	100004/2000	State-CBI-DCB CID Unit-- -Dahisar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.02.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b><u>COMPLIANCE</u></b>				
3	SPL CASE MCOC	100003/2002	State-CBI-Bandra Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.02.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b><u>ARGUMENTS</u></b>				
4	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat  Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
5	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
<b>Sub Matter: SPL CASE MCOC/0100019/2014</b>				
6	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
<b>( Main Matter SPL CASE MCOC/0100006/2014)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
7	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
8	CRI APPEAL	100370/2018	Ravindra Kumar Singh @ MA 1198/18 @ BA 1054/18- Appellant / Org. Accused Vs State of Maharashtra and Ramu Basappa Patil - Respondent (Org. Complainant)	Amar Talreja
<b><u>EVIDENCE PART HEARD</u></b>				
9	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<b><u>CHARGE</u></b>				
10	SPL.CASE	307/2020	DAHISAR POLICE STATION Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	PP
<b><u>COMPLIANCE</u></b>				
11	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<b>Sub Matter: SPL CASE MCOC/0100011/2010</b>				
12	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<b>( Main Matter SPL CASE MCOC/0100005/2009)</b>				
<b><u>REPLY/SAY</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
13	MISC APPLN SC	100246/2020	The State of Maharashtra Through CBI Vs Rejendra Sadashiv Nikalje Alias Chhota Rajan Alias Nana Alias Rajan Sadashiv Nikalje and Ors.	PP (Dip Narain)
<b><u>REPORT</u></b>				
14	SPL CASE MCOC	100001/2003	DCB CID Vs KRISHNA RAJNARAYAN MISHRA AND ORS.02	
15	CRI APPEAL	100275/2019	Satya Prakash Pandey - Appellant Vs Sudhir Babakhot Shinde and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
16	CRI APPEAL	100276/2019	Satya Prakash Pandey - Appellant Vs Gajanan Vithoba Wadekar and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
<b><u>REPORT OF NOTICE</u></b>				
17	CRI REV APP	100115/2020	Sunil R. More @ MA 3059-19 - Applicant Vs Subhash J. Ghatge and The State - Respondents	Sunil R. More

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